

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 5330/2023 In C.P. (IB)/2849(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

NAME OF THE PARTIES: - IA 5330/2023 JSK Estates Pvt Ltd
V/s
Mr Sundaresh Bhat Liquidator of
EMCO Limited
IN THE MATTER OF
Jet Roadlines (India) Pvt. Ltd
V/s
EMCO Ltd.

Section: 42 Sec 66(1), Rule 11 of NCLT, 2016 Sec 60(5) U/s 7 of (IBC)

ORDER

IA.No.5330/2023: - Sr. Adv. Navroz Seervai a/w Arveena Sharma, Adv. Saurabh Bachhawat and Adv. Priyanka Pandey appeared for the Respondent. Adv. Rohit Gupta a/w Adv. Ayush Rajani, Adv. Priyank Jadav appeared for the Respondent. List this matter on **02.05.2024 at 12:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)